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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 27 of 1995 in O.A. NO.991 of 1987

New Delhi this the 4th day of May, 1995

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER (A)

J. N. Sharma, Retia Bazar, Town & P.O. Raya, Distt. Mathura (UP).281204.

Applicant

(By Shri R. L. Sethi, Advocate)

Versus

- Shri S. A. A. Zaidi,
 Secretary, Railway Board,
 Rail Bhawan, N_{ew} Delhi.
- Shri A. K. Benerjia, General Manager, C.R. Headquarter Office, Bori Bunder, Bombay VT.
- 3. Divisional Rail Manager Shri R. N. Agha, Central Railway, Jhansi.

Respondents

(By Shri N. K. Sinha, deptty. representative)

ORDER (ORAL)

Shri Justice S. C. Mathur -

Learned counsel for the applicant states that the respondents have since complied with the directions of the Tribunal and he is satisfied therewith. The application is accordingly consigned to record. There shall be no order as to costs. Notice issued is discharged.

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(P. T. Thiruvengadam)
Member (A)

(S. C. Mathur)
Chairman

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